

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 86 OF 2017**

**Dated : 17<sup>th</sup> September, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of :**

**M. P. Power Management Co. Ltd. ... Appellant(s)  
Vs.  
Central Electricity Regulatory Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. G. Umpanthy

Counsel for the Respondent (s): Mr. Sethu Ramalingam for R-1

Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-2

Mr. R.B. Sharma  
Mr. Mohit Mudgal  
Ms. Neha M. for R-3, R-28 & R-29

Mr. Rajiv Srivastava  
Ms. Garima Srivastava  
Ms. Gargi Srivastava  
Ms. Marshita Sinha for R-24

Mr. S. Vllinayagam for R-45

**ORDER**

List the matter for hearing on **14.11.2019.**

**(Ravindra Kumar Verma)  
Technical Member  
mk/mkj**

**(Justice Manjula Chellur)  
Chairperson**